NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.64/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: Mr. Budhpal Singh Bhati

V/s.

M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 - B. B. Barelih Advantes

Dr. Dupt Minhah Are pettoning Fethinkers

2. Ashid Kada repoder

Quish Kada repoder

COMMON ORDER

TCP No.60/397-398/CLB/MB/MAH/2009 TCP No.64/397-398/CLB/MB/MAH/2009

- 1. The Learned Counsel for Petitioner is present.
- 2. Because of the non-availability of the Learned Counsel Mr. Rishab Shah for Respondents, the matter cannot be proceeded.
- 3. It is hereby observed that the Learned Representative is expected to be present at 10.30 AM to represent the matter. Adjourned to 11.04.2017 for final hearing.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

08.03.2017.